

(c) the action taken for absorption of the officers appointed on deputation against these posts;

(d) whether the Recruitment Rules, contain such a provision; and

(e) if not, whether action would be taken to fill up the vacant posts by making such a provision in the Recruitment Rules?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) Yes, Sir. Out of 29 sanctioned posts in the grade of Assistant Director (OL) under Central Board of Excise and Customs, presently 13 posts are vacant. The details of vacant posts of Assistant Director are indicated in the Table below:

| Sl.No. | Mode of Recruitment | Number of vacancies |
|--------|-----------------------|---------------------|
| 1. | By Promotion | 05 |
| 2. | By Deputation | 05 |
| 3. | By Direct Recruitment | 03 |

(c) and (d) There is no provision in the Recruitment Rules for the post of Assistant Director (OL) for absorption of the officer appointed on deputation basis. Hence, no action has been taken for absorption of the officers appointed on deputation.

(e) No, Sir.

Separate bank for weavers

2368. SHRI DEVENDER GOUD T.: Will the Minister of FINANCE be pleased to state:

(a) whether handloom weavers are facing problems in view of not getting loans in time;

(b) whether the Central Government efforts to provide loans to weavers proved futile;

(c) if so, whether the Ministry thinks of setting up of a separate bank for handloom weavers in the country;

(d) whether his Ministry is aware that Chief Minister of Andhra Pradesh has also requested in the recently held meeting with the bankers for opening up of a separate bank for handloom weavers;

(e) if so, whether any action has been taken on this; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) With the objective of improving access to credit to handloom weavers, the Government of India in December, 2011 approved the institutional credit component under Integrated Handloom Development Scheme. Under this component, Government provides margin money assistance @ Rs. 4200/- per weaver, 3% interest subvention for 3 years and credit guarantee through Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) for 3 years.

Besides, fresh credit with interest subsidy of 3% for 3 years and credit guarantee through CGTMSE for 3 years is also provided to the societies and weavers which are being benefitted under the Revival, Reform and Restructuring (RRR) package.

Further, loan for handloom sector at 6% interest rate has been announced by the Finance Minister in the Budget for 2013-14. The Government has also introduced the Scheme of Weavers Credit Cards to facilitate access to credit. Till 28th February, 2013, 29569 Weavers Credit Cards have been issued to handloom weavers and loan amounting to Rs. 101 crore has been sanctioned.

(c) to (f) No such proposal has been received in the Ministry of Textiles.

Declaration of wilful defaulters

2369. SHRI SUKHENDU SEKHAR ROY: Will the Minister of FINANCE be pleased to state:

(a) the quantum of Non Performing Assets (NPAs) of the nationalised banks in India, State-wise;

(b) whether any such debt under NPA has been written off by the nationalized banks during the financial year 2011-2012 and thereafter;

(c) if so, the total quantum of debts so written off;